

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).14884/2008

(From the judgement and order dated 09/05/2008 in WP No.17302/2006  
of the HIGH COURT OF DELHI AT NEW DELHI)

SHEELA DEVI

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date: 21/05/2009 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU  
HON'BLE MR. JUSTICE DEEPAK VERMA  
(VACATION BENCH)

For Petitioner(s) Mr. Manoj Sharma, Adv.  
Mrs. Kanchan Kaur Dhodi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

List on 25th May, 2009.

(N. ANNAPURNA)  
COURT MASTER

(INDU SATIJA)  
COURT MASTER